

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 99/Chd/Pb/2017**

**Under Sections 241, 242 & 244  
of the Companies Act, 2013.**

Abhishake Bansal & Anr.

...Petitioners

Versus

M/s Fashion Pyramid Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Yash Pal Gupta, Advocate for petitioners.  
None for respondents.

Due to paucity of time, the matter cannot be taken up today.

Adjourned to 20.12.2017 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

November 16, 2017  
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